

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 217
CAA-43/ND/2021

IN THE MATTER OF:

M/s. Intuition Realty Private Limited And ... Applicant/Petitioner
Precision Realtors Private Limited.

Under Section: 230-232

Order delivered on 17.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Rajeev K Goel, Advocate

For the RD : Adv. Shankari Mishra

For the OL : Adv. Tanuja Rawat, Ms. Hemlata Rawat

ORDER

Due to paucity of time, the matter is re-notified to 09.02.2023.

Sd/-
COURT OFFICER